## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 75/2017 in TP NO. 57/NCLT/AHM/2017 (New) TP NO. 58/NCLT/AHM/2017 (New)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017

Name of the Company:

QX KPO Services Pvt Ltd.

Stuti Corporate Services Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. NAVIN K PAHLIA

ADY.

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2. PARTESH L PARTAY - ANV-

QL

## <u>ORDER</u>

Learned Advocate Mr. Navin Pahwa present for Petitioner.

At request of learned Counsel for Petitioner.

List the matter on 12.07.2017.

BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 31st day of May, 2017.